

Annexure-8

Name of the corporate debtor: M/s Sumarrow Impex LLP ; Date of commencement of CIRP:10.10.2025 ; List of creditors as on: 31.03.2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of Creditors | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be setoff | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--------------------------------|---------------------------|---------------------|---------------------------|------------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Silventa Ceramic Tiles Pvt Ltd | 27.10.2025 | 8,38,387 | 8,35,066 | Service rendered | NO | NO | NO | 0.00 | 0.00 | 0.00 | 3,321 | 0.00 | |
| 2 | Cruso Granito Pvt Ltd | 30.10.2025 | 12,74,46,222 | 10,08,29,592 | Service rendered | NO | NO | NO | 0.00 | 0.00 | 0.00 | 2,66,16,630 | 0.00 | |
| 3 | GS Infraport Pvt Ltd | 07.11.2025 | 88,64,706 | 68,54,887 | Service rendered | NO | NO | NO | 0.00 | 0.00 | 0.00 | 20,09,819 | 0.00 | |
| 4 | Synergy Shiptrans | 07.11.2025 | 1,55,44,510 | 1,21,03,146 | Service rendered | NO | NO | NO | 0.00 | 0.00 | 0.00 | 34,41,364 | 0.00 | |
| 5 | KIA Ceramic LLP | 06.02.2026 | 43,92,526 | 43,87,470 | Service rendered | NO | NO | NO | 0.00 | 0.00 | 0.00 | 5,056 | 0.00 | |
| | | | 15,70,86,351 | 12,50,10,161 | | | | | 0.00 | 0.00 | 0.00 | 3,20,76,190 | - | |